

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
C.P.(IB)/83(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Monaal Davawala, Adv. for Ms. Dharmishtha Raval

For the PG

: Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

For the SBI

: Mr. Saurabh Rachchh, Adv. Mr. Vinod Tarachand for RP

ORDER

Since connected matters are coming up for hearing on 11.07.2024, hence, this matter stands adjourned to 11.07.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)